GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 673 TO BE ANSWERED ON 06.02.2023

EMPLOYMENT TO LOCAL PEOPLE

†673. SHRI HANUMAN BENIWAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether it is true that the Government has started a survey on both demand and supply side for making evidence based policy for employment;
- (b)if so, the time by which the survey will be completed and the details of progress made at present, in this regard;
- (c)the details of improvements that will occur after the said policy is formulated; and
- (d)whether there is any policy or rule in place to provide priority employment to the local people and people living in the area of operation of the private sector and heavy industry etc. and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): Periodic Labour Force Survey (PLFS) is conducted by National Statistical Office(NSO), Ministry of Statistics and Programme Implementation is a household based survey which reflects supply side of labour force. PLFS, inter-alia, provides estimates of employment and unemployment indicators for both rural and urban areas in India. Till date, four annual PLFS reports from 2017-18 to 2020-21 has been released.

Labour Bureau, an office of Ministry of Labour and Employment is conducting survey of All India Quarterly Establishment based Employment Survey (AQEES), which is demand side survey of the labour force. AQEES has two components:

- a) Quarterly Employment Survey (QES) in respect of establishments employing 10 or more workers from the 9 selected sectors.
- b) Area Frame Establishment Survey (AFES) in respect of establishments employing 9 or less workers from the 9 selected sectors.

Quarterly Employment Survey (QES) is conducted on quarterly basis. Till date, reports on four rounds of QES for the period April-June, 2021, July-September, 2021, October-December, 2021 and January-March, 2022 has been released.

(d): There is no such proposal under consideration of the Government. Reservation is provided as per the reservation policy and rules framed by the Government from time to time.
